

# In The Central Administrative Tribunal, Jaipur Bench, Jaipur

Ex.1/930A/DA/MR/No. MP 211/93/199

R. K. Meena Versus U.O.I. & Ors.

Date of Order	Orders
24.4.93 13.4.93	<p>Mr. Manish Bhandari, Counsel for the petitioner.</p> <p>Heard. M.P. is allowed. O.A. 112/93 is restored to its original position. The O.A. be listed for admission on 26.4.1993. The MP stands disposed of accordingly.</p> <p><i>G. Krishna</i> (GOPAL KRISHNA) JUDL. MEMBER</p> <p><i>Copy send to counsel for petition vide 283E Dated 24/4/93</i></p>